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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/152/2016
NAME OF THE PETITIONER(S) : M/s Mather Projects Private Limited & another
NAME OF THE RESPONDENT(S) : M/s Fancy Resorts & Convention Centre Pvt. Ltd. & 2
others
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION
SIGNATURE

REPRESENTATION BY WHOM

N.R.R. ARUN NAGARATHAN
for M. SOUNDERATHAN

T.V.P. Sairavi
for Anant .m

Counsel for Respondents/
petitioners

M. Mohd. Sharief

Counsel for Respondent
APPLICANT T.V.P. Sairavi

ORDER

Counsel for petitioners present. Counsel for respondents present and prayed time for filing counter in the main CP. Time extended with a direction to serve a copy of the counter to the other side in advance to enable them to file rejoinder, if any. Both parties are directed to argue CA-1/2015 alongwith the main CP. Put up on 23.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)